

(19)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL;
PRINCIPAL BENCH; NEW DELHI.

C.P. No. 262 /2000

IN

O.A. No. 2443/1999

New Delhi: this the 16 - day of MARCH, 2001.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Rajneesh Gupta, ACP, Delhi
S/o Shri S.P. Gupta,
R/o E-IV, New Police Lines,
Kingsway Camp, Delhi-110009
2. Omvir Singh, ACP, Delhi
S/o Shri H.S. Singh
R/o E-II, New Police Lines,
Kingsway Camp, Delhi-110009
3. Ajit Kumar Singla, ACP, Delhi
R/o 6, Type-IV,
New Police Colony,
Shalimar Bagh, Delhi.
4. H.P.S. Virk, DCP, Delhi
S/o Shri Harbhajan Singh Virk,
R/o A-4, Type-V,
New Police Lines,
Kingsway Camp, Delhi-110009
5. Ravinder Kumar Pandey, ACP, Delhi
R/o B-440, Meera Bagh,
New Delhi.
6. G.S. Awana, ACP, Delhi
S/o Shri B.R. Choudhary
R/o B-49, West Vinod Nagar,
Delhi
7. Ramesh Kapoor, ACP, Delhi
R/o 28-A, Malka Ganj,
Delhi-110006
8. A.K. Singh, DCP, Delhi
S/o Shri A. Babuchand Singh,
R/o W-I/2, Police Colony,
Andrews Ganj,
New Delhi

9. Sanjay Tyagi, ACP, Delhi
S/o Shri V.K. Tyagi
R/o A-1, Type IV, Post Nangli Zalib,
Janakpuri, Delhi

10. Rajesh Kumar, ACP, Delhi
R/o B-1, New Police Lines,
Kingsway Camp,
Delhi-110009

11. R.K. Joshi, ACP, Delhi
S/o Shri I.L. Joshi
R/o N-546, Sector-8,
R.K. Puram, New Delhi-22

12. R.C. Singh, ACP, Delhi
R/o Quarter No 1, Type III,
PP Pitampura, Delhi.

13. M.K. Sharma, ACP, Delhi
R/o G-250, Nanakpura, New Delhi

14. A.K. Ojha, Addl. DCP, Delhi
R/o LF-15, Tansen Marg,
New Delhi.

15. Mahabir Singh, DCP Delhi,
R/o D-II/68, Pandara Park,
New Delhi.

16. U.K. Choudhary, Addl. DCP, Delhi,
R/o 5, Jai Singh Road, New Delhi.

17. R.K. Jha, ACP, Delhi,
R/o B-3, Type-IV,
New Police Lines,
Delhi- 110009.

18. P. Dass, Addl. DCP, Delhi
S/o Shri Adil Ram,
R/o G-4, New Police Lines,
Delhi-110009.

(By Adv. Shri A.K. Bhatia)

... Petitioners

Versus

1. Shri Kamal Pandey,
Secretary Ministry of Home Affairs,
North Block, New Delhi

2. Shri Bhatnagar P.S,
Chief Secretary,
Govt. of NCT,
5, Sham Nath Marg,
Delhi-54.

3. Shri C.M.Vasudev,
Secretary,
Ministry of Finance,
Department of Expenditure,
Govt. of India,
North Block,
New Delhi.

4. Shri Ajay Raj Sharma,
Commissioner of Police,
Delhi,
Police Headquarter,
New Delhi-2

.....Respondents.

(By Advocate: Shri N.S.Mehta for R-1
and Shri Vijay Pandita for R-2)

ORDER

S.R.Adige,VC(A).

Heard both sides on C.P.No.262/2000.

2. Pursuant to the Tribunal's order dated 28.1.2000 in OA No.2443/99, respondents have taken a final decision in the matter and issued order dated 30.10.2000 (copy taken on record).

3. Although it has been issued beyond the time permitted in order dated 28.1.2000, which should have been avoided, that by itself is not sufficient to initiate contempt proceedings against respondents.

4. During hearing of the CP, applicants' counsel Shri Behera has contended that the number of scales introduced by order dated 30.10.2000 is at variance with the number of scales mentioned in respondents' reply affidavit dated 16.10.2000.

5. If applicants have any grievance on the pay scales introduced by respondents' order dated 30.10.2000 it is open to them to challenge the same separately in accordance with law, if so advised, but it cannot be

made a ground to initiate contempt action against respondents.

6. With the above observations, the CP is dropped. Notices are discharged.

A. Vedavalli
(DR. A. VEDAVALLI)
MEMBER (J)

S.R. Adige
(S.R. ADIGE)
VICE CHAIRMAN (A)

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